

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

NOTICE

No- 1614/L.P
dt 01/03/2019

A Full Court Reference to condole the sad demise of Late S/Shri O.P.Sharma, Advocate and Ishwar Dass, Advocate High Court of J&K, at Jammu, will be held in the Jammu Wing of the Hon'ble High Court in the Court Room of Hon'ble the Chief Justice, on 07th March 2019 at 3:30 P.M.

By Order.

Sanjay Dhar
(Registrar General)

No. 58486-509/L.P Dated: 01/03/2019

Copy to the :

1. Advocate General, J&K Jammu.
2. Principal Secretary to Hon'ble the Chief Justice.
...for information of Her Lordship.
3. Secretary to Hon'ble Mr. Justice _____
...for information of His/Her Lordship.
4. Registrar Vigilance, High Court of J&K, Jammu.
5. Registrar Rules, High Court of J&K, Jammu.
6. Registrar Judicial, High Court Wing, Jammu/Srinagar.
7. President, High Court Bar Association, Jammu.
...for information and necessary action.
8. Principal District & Sessions Judge, Jammu with the request to participate in the reference alongwith all the Judicial Officers posted at the Jammu Headquarter.
9. Director, J&K State Judicial Academy, Jammu.
10. Member Secretary, State Legal Services Authority, Jammu.
11. Joint Registrar (Admn.), High Court Main Wing.
12. Joint Registrar (Judicial), High Court Wing, Jammu.
13. Central Project Coordinator, High Court of J&K, Jammu.
14. Deputy Director, Information, Jammu.
...for information and necessary action.

(Registrar General)